

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-3269-JK (LD ) of 2026**

**DATED:- 05 - 03 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Commissioner/Secretary to Government

Dated:- 05 - 03 - 2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer

*Jim*

*Reyaz Ali Bhat*  
05.03.26

**Annexure to the Government Order No:- 3269 -JK(LD) of 2026 dated 05.03.2026.**

S. No.	Title of the case	OIC
1	OA No. 761/2025 titled Gh. Mohd. Lone & ors., V/s UT of J&K & Ors	<b>Sh. Narinder Kumar, Chief Engineer, R&amp;B Central Kashmir</b>
2	WP(C) No. 2805/2024 titled Ghulam Ali Vs UT of J&K and ors	<b>Sh. Zakir Hussain Zargar, Executive Engineer, PMGSY Division, Doda,</b>
3	O.A. NO. 646/2022 titled Mushtaq Ahmad Ahengar Vs UT of J&K & Others.	<b>Sh. Manzoor Ahmad Wani, Executive Engineer, PW(R&amp;B) Division, Qazigund,</b>

*Reysoglu*

*Jms*